

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**RAJYA SABHA**  
**STARRED QUESTION NO. 172**  
(TO BE ANSWERED ON 16.03.2023)

**CANCELLATION OF EXAMS DUE TO LEAKAGE OF QUESTION PAPER**

**172 DR. SANTANU SEN:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the number and details of Government examinations cancelled in the country due to leakage of papers during the last three years, year-wise, State-wise;
- (b) the number of persons, especially students, arrested and convicted for paper leakages in the country during last three years, year-wise, State-wise;
- (c) the amount of money utilised in frequent cancellation of exams in last three years, year-wise, State-wise and exam-wise; and
- (d) whether Government has taken any action to resolve matter of cancellation and delays in exams conducted for Government jobs in last three years, if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (d): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY OF RAJYA SABHA STARRED QUESTION NO. 172 (07<sup>TH</sup> POSITION) FOR ANSWER ON 16.03.2023 BY DR. SANTANU SEN ON REPRESENTATION OF CANCELLATION OF EXAMS DUE TO LEAKAGE OF QUESTION PAPER**

(a) to (d): There has been no incidence of cancellation of examinations due to leakage of papers during the last three years in respect of recruitment examinations conducted by Union Public Service Commission (UPSC), Staff Selection Commission (SSC) and Railway Recruitment Board (RRB).

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